



* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

Reserved on : 1st October, 2012
% **Date of Decision : 30th November, 2012**

+ W.P.(C) 6310/2000
+ W.P.(C) 6320/2000
+ W.P.(C) 6308/2000

SUPER CASSETTES INDUSTRIES LTD Petitioner
Through: Mr. Satyen Sethi with Mr. Arta Trana
Panda, Advocates.
versus

DY.COMMISSIONER OF INCOME TAX Respondent
Through: Mr. Sanjeev Rajpal, Sr. Standing
Counsel.

CORAM:
MR. JUSTICE S. RAVINDRA BHAT
MR. JUSTICE R.V. EASWAR

R.V. EASWAR, J.:

For detailed order see W.P.(C) 3406/2000.

(R.V. EASWAR)
JUDGE

(S. RAVINDRA BHAT)
JUDGE

NOVEMBER 30, 2012
vld